

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **16.04.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders/Clarification (Dismissed)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024)	Shakti Bhushan Vs Titan company Ltd.		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 50/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
3.	Comp App (AT) (CH) No. 51/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
4.	Comp App (AT) (CH) No. 55/2024 For Exemption IA No. 813/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr.	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2

By the order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in